

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.10.2022 (FRIDAY)

COURT -II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---|--|-------------------------------|--------------------------------|
| 1. | Comp. App. (AT) No. 184 of 2022 | Rajesh Agrawal Vs. Premier Proteins Ltd. | Deepali Garhewal | |
| 2. | Contempt Case (AT) No. 27 of 2022 in Comp. App. (AT) (Ins) No. 1056 of 2019 | Sachin Sindhu & Ors. Vs. Rajesh Goyal & Anr. | Rajesh Gupta | |

For Admission (After Notice)

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| 3. | Contempt Case (AT) No. 05 of 2022 in Comp. App. (AT) (Ins) No. 35 of 2019 | Rakesh Kumar Gupta & Anr. Vs. Sunshine Infraheights Pvt. Ltd. & Anr. | Adhish Rajvanshi | Simran Jyoti Singh |
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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Chairperson
-sd/-
Registrar**